ANNEXURE-7

NAME OF THE THE CORPORATE DEBTOR **Netra Teleservices Private Limited**
DATE OF COMMENCEMENT OF CIRP **19-11-2024**
LIST OF CREDITORS AS ON **08-01-2025**

List of operational creditors (Government dues)
(Amount in₹)

SN	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED PROVISIONALLY				AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %				
1	Income Tax	CENTRAL GOVERNMENT	25-11-2024	1,03,70,123.00	26,76,280.00	Income Tax	NO	0.00%	0.00	0.00	0.00	76,93,843.00
2	EPFO	CENTRAL GOVERNMENT	25-11-2024	8,70,337.00	8,70,337.00	EPFO	NO	0.00%	0.00	0.00	0.00	0.00
	TOTAL			**1,12,40,460.00**	**35,46,617.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**76,93,843.00**

For Nextra Teleservices Private Limited

PAWAN KUMAR SINGAL IBBI/IPA-001/ IP-P-01172/ 2018-2019/ 12229 INSOLVENCY PROFESSIONAL

Pawan Kumar Singal
Interim Resolution Professional
Nextra Teleservices Private Limited
Reg No: IBBI/IPA-001/IP-P01172/2018-2019/12229
AFA Valid upto 30-06-2025
Regd. Add. with IBBI: MP-114, Pitampura, New Delhi- 110034
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